







CENTRE FOR INTERNATIONAL HUMANITARIAN LAW AND HUMAN RIGHTS

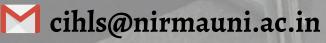
# INTERNATIONAL VIRTUAL CONFERENCE ON HUMANITARIAN LAW AND REFUGEELAWS

**NINTH EDITION** 

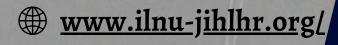
JANUARY 13, 2021

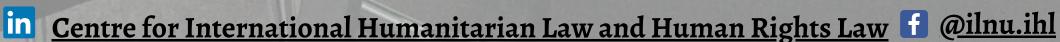
INSTITUTE OF LAW NIRMA UNIVERSITY

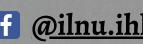
Reach us at:











## ABOUT THE CONFERENCE

Centre for International Humanitarian Law & Human Rights Law, Institute of Law, Nirma University, Ahmedabad is organizing the ninth edition of its annual flagship event - International Virtual Conference on International Humanitarian and Refugee Laws, in collaboration with International Committee of the Red Cross (ICRC) and the United Nations High Commissioner for Refugees (UNHCR) India on January 13, 2021.

The conference aims to promote discussions that reflect on the successes and challenges in the treaty implementation that have been universally ratified in the field of International Humanitarian Laws.

The last five years have witnessed a dramatic increase in the number of forcibly displaced people worldwide, and a key part of the international response has been a multilateral and multi-stakeholder effort to develop an architecture to share more equitably and predictably the burden and responsibility for hosting and supporting the world's refugees.

The conference will offer a reflective assessment of this regime-strengthening exercise – the key milestones of which have been the New York Declaration, the Global Compact on Refugees, and the first Global Refugee Forum – and assesses what has been achieved and what challenges still lie ahead. The conference will also reflect on the emergence of the COVID-19 pandemic, its impact on the international refugee response regime.

The conference is open to undergraduate/postgraduate students, academicians and Ph.D. scholars. It will provide a platform for discussions and deliberations with experts, dedicated organizations and stakeholders.

The best papers will be rewarded, and the selected papers would be published in an edited volume of conference proceedings in our next conference.

## **NIRMA UNIVERSITY**

Nirma University was established in 2003 as a statutory university under Gujarat State Act, and as an initiative of the Nirma Education & Research Foundation (NERF). The university has been recognized by the University Grants Commission (UGC) under Section 2(f) of the UGC Act. Nirma University has been accredited Grade "A" by NAAC in 2015. The university is a Commonwealth Universities Association member, and also of the Association of Indian Universities. Padmashri Dr. Karsanbhai K. Patel, Chairman, Nirma Group of Companies and Chairman, NERF is the president of the university.

## INSTITUTE OF LAW

Institute of Law (http://law.nirmauni.ac.in/) was established with a vision to promote excellence in the field of law and justice, and sets high standards in the field of legal education. The Institute emphasizes the all-round development of its students, and aims at not only producing good professionals, but also good and worthy citizens of a great country aiding in its overall progress and development.

It endeavours to aid every student in recognizing their potential, and to ensure that they receive the best preparation and training for achieving their career ambitions. It offers two distinct five-year integrated undergraduate law programmes, LL.M. programmes with Business Law, Legal Pedagogy and Science, Technology and Law specializations, and a Ph.D. programme as well.

To make the Institute a centre of excellence on the legal education map of India, it aims at providing world-class facilities to impart training and conduct research in the field of law. Currently, the Institute has ten research centres, of which the Centre for International Humanitarian Law & Human Rights Law is one.

# **OBJECTIVES**

- To create awareness amongst students and academia and to initiate a dialogue amongst various stakeholders about the Geneva Convention and its significance.
- Reflective assessment of the refugee regime-strengthening exercise the key milestones of which have been the New York Declaration, the Global Compact on Refugees, and the first Global Refugee Forum and assesses what has been achieved and what challenges still lie ahead.
- To develop and strengthen Institute's relation with concerned organizations.

#### **THEMES**

- 1. Blurring lines between civilians and combatants due to technological advancements in warfare under the Geneva Conventions.
- 2. Good practices of refugee protection in India and South Asia.
- 3. Supporting urban refugees during COVID-19 pandemic: Challenges and Solutions.
- 4. Analysis of recent judgments in IHL for strengthening its enforcement and implementation.
- 5. Health Care in Danger.
- 6. Challenges and Prospects of Humanitarian Organizations.

#### IMPORTANT DATES

#### Last date for:

- Abstract Submission: November 20, 2020.
- Paper Submission: December 27, 2020.

## **GUIDELINES FOR SUBMISSION**

- The soft copy of the contribution (abstract and final paper) must be sent as attachments in MS Word format (.doc) or (.docx) and PDF format (.pdf) to "cihls@nirmauni.ac.in;"
- The abstract should be typed in Times New Roman, with 1.5 spacing and font size 12 (title font size 15), not exceeding 300 words. It should be submitted latest by November 20, 2020 in soft copy.
- The final paper (not exceeding 3000 words) should reach latest by December 27, 2020 in soft copy. Word limit is inclusive of footnotes.
- Citations should strictly conform to the rules in The Bluebook: A Uniform System of Citation (20th edition).
- The submission should include a "<u>separate</u>" cover <u>page document</u> which clearly indicates the name(s) of the author(s), complete mailing address(es), telephone number(s) and email address(es).
- The text of the full paper and abstract must include title of the paper, but must not include the name(s) of the author(s), as the papers will be blind reviewed.
- Co-authorship is allowed only up to two authors.
- Acceptance of the abstract would be notified within a week of receipt of the same.
- Only original unpublished work is sought. Any proposal submitted to present identical or substantially similar work already published or under review for any other publication will not be considered.
- Selected articles shall be published in the conference proceedings with an authenticated ISBN number, and a copy of the book, as well as a certificate of publication shall be provided to each selected author.
- Among the papers received, four top papers will be rewarded.

## REGISTRATION FEES

There shall be <u>no registration fee</u> for participating in the conference.

## **CONTACT US**

For any query email us at: "cihls@nirmauni.ac.in"

To visit our Website: Click "here".

Facebook Page: Click "here".

Follow us on Instagram for regular updates: Click "here".

Connect with us on LinkedIn: Click "here".

## **IMPORTANT CONTACTS**

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